

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5227  
ANSWERED ON:27.08.2010  
STOCK EXCHANGE  
Sinha Shri Shatrughan

**Will the Minister of FINANCE be pleased to state:**

- (a) the location-wise detail of Stock Exchanges functioning in the country as on date;
- (b) the exchange-wise details of the shares listed;
- (c) the approximate number of shareholders in the country;
- (d) the exchange-wise detail of the annual turn-over recorded during each of the last three years;
- (e) the details of the measures taken during the last three years to protect the interests of shareholders and to promote the awareness about share market to people;
- (f) whether any suggestions regarding the functioning of stock exchanges have been received by the Government; and
- (g) if so, the action taken/proposed by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The location-wise details of the recognised Stock Exchanges in the country along with the number of companies listed with them are at Annexure A.

(c): As informed by the capital market regulator, Securities & Exchange Board of India (SEBI), precise data regarding the total number of shareholders in the country is not available. However, the number of persons holding demat account with the two depositories i.e., National Securities Depository Ltd (NSDL) and Central Depository Services (India) Ltd. (CDSL) as on 31-07-2010 is estimated to be 107.9 lakh and 68.3 lakh respectively. It may be noted that the same shareholders might hold account with both depositories.

(d): The annual turn-over recorded at the recognised Stock Exchanges during the last three years is at Annexure B.

(e): SEBI protects the interest of investors in securities and promotes the development of and regulation of securities markets. Towards this end, SEBI has framed various regulations/ guidelines for the protection of the investors in securities market under various Acts. To protect the interests of shareholders and promote awareness about share market, the activities undertaken by SEBI include;

- quick investor grievance redressal,
- educating investors to enable them to take informed investment decisions,
- taking deterrent enforcement actions against errant entities, and
- compensating investors in case of defaults.

(f) & (g): A Committee has been constituted by SEBI under the Chairmanship of Dr. Bimal Jalan, to review the ownership and governance norms of Market Infrastructure Institutions, including that of stock exchanges.